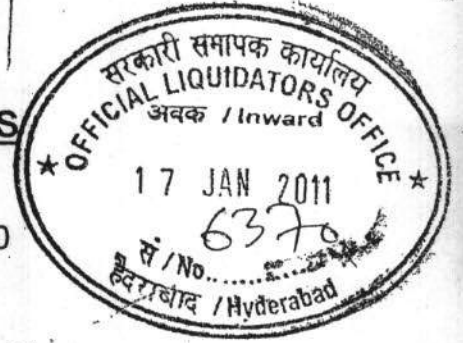


MINISTRY OF CORPORATE AFFAIRS
(Vigilance Section),

PROPERTY RETURN FOR THE YEAR 2010
(as on 01-01-2011)



1. Name of the Officer : D. VIJAYA BHASKAR
2. Service to which officer belongs : ICLS, MCA, Govt. of India
3. Present Post held : Official Liquidator, AP.
4. Present Pay : Rs 38,790/- Plus Grade pay Rs 8,700/.
5. Office : Official Liquidator, AP; MCA, Govt of India

Property details:-

6. Description of the Property : NO change except utilising Rs 13 lacs loan borrowed from SBFI to construct bldg for Flood etc under record clear vide PFR 1670/14 BA dt 26/6/09 as witnessed earlier.
7. Precise location (Full address) :
8. Area of land in case of landed property :
9. Nature of land (state where residential/ agricultural etc.,) :
10. Extent of interest :
11. If not in own name, state in whose name and relationship with Govt. servant :
12. Date of acquisition :
13. How acquired (whether by purchase : lease, mortgage, inheritance, gift or otherwise, name, address, connection with Govt. servant and other details of person/s from whom acquires etc. be given) (see note below) :
14. Value of the property (see note below) :
15. Particulars of sanction of prescribed authority, if any :

10/1/10